

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 143/BB/ 2017	-	For hearing	Rule-6 of IB	Mr. Rohita Vs All That Hype Media Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

i ALOKE MADAPPA  
98454 93943

OPERATIONAL  
CREDITOR

*Aloke Madappa*

Counsel for operational creditor is present. He has filed a memo along with annexures stating that notice was served on the corporate debtor. No representation for corporate debtor. Corporate debtor is treated as absent. Registry to address a letter to IBBI, New Delhi, for suggesting the name of IRP.

List it on 09.03.2018.

*Ashok Kumar Mishra*  
MEMBER (T)

*Shri Ratakonda Murali*  
MEMBER (J)